

N O T I C E

IN SUPERSESSION OF THE NOTICE DATED 29th JANUARY 2019.

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person at **Principal Seat at Bombay, High Court of Judicature at Nagpur, High Court of Judicature at Aurangabad and High Court of Bombay at Goa- Panaji** that :

I

Earlier notice for date 07.02.2020 regarding Court working up to 4:15 p.m. stands cancelled.

II

On Monday, 10th February 2020 :

All the Courts will take up their extant judicial assignment in the Morning Session only. Urgent mentioning and placing of matters, if any, will be taken up in the Morning Session only.

Dated this 4th day of February 2020

BY ORDER

Sd/-

(S.C. Chandak)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(V. R. Kachare)
I/c. Registrar (Judl-I),
High Court, A.S., Bombay.